

(7)

(11/4)

23.7.97

(1a)

also sitting. It is entered to 27.8.97.

for hearing.

Boe
L.

27.8.97

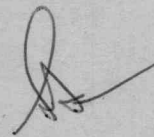
Hon. Mr S. Dayal, AM

None present for the applicant.

Sri D.C. Saxena appears for the respondents.

None was present for the applicant ~~on~~ on
24.2.97, 6.1.97 & 6.9.96.

Last opportunity of filing RA & for ~~final~~
final hearing was given on 24.2.97. Yet no
RA has been filed nor learned counsel
for the applicant or applicant himself is present.
Case is, therefore, dismissed for default & for
non prosecution


AM

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